

(b) Does not arise.

(c) The entire question is still under consideration.

Exports

*381. **Shri D. D. Puri:** Will the Minister of Commerce be pleased to state:

(a) whether Government are aware that most of the advanced exporting countries are offering deferred terms of payment to boost export of their products;

(b) whether Government propose to provide finances to Indian manufacturers of exportable products to enable them to offer similar terms of deferred payments to overseas buyers; and

(c) if so, when the scheme is likely to become effective?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) and (c). Export Finance is found in India, as indeed in the more advanced countries, by the Commercial banks. But there are areas in which the Government steps in to buttress export effort.

Institutional machinery in the form of ECGC guarantees is already in existence for this purpose.

Manufacture of Cars

*382. **Shri Indrajit Gupta:** Will the Minister of Industry be pleased to state:

(a) whether there has been a steady deterioration in the quality of cars manufactured in this country; and

(b) if so, the steps taken to ensure minimum standards being observed by the three automobile manufacturers?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). Government are not aware of any steady deterioration in the quality of new cars manufactured in the country.

Individual complaints, as and when received, are investigated and the defects brought to the notice of the manufacturers for rectification. Each make of car is manufactured in technical collaboration with the respective manufacturers in the country of origin, and conforming to their standard of quality. Besides, the importance of testing every car that goes on the road has always been impressed upon the manufacturers, who have the necessary facilities for the purpose.

Manufacture of Watches

*383. **Dr. Mahadeva Prasad:**
Shri Bade:
Shri Hukam Chand
Kachhavalya:
Shri Onkar Lal Berwa:

Will the Minister of Industry be pleased to refer to the reply given to Unstarred Question No. 4158 on the 2nd September, 1966 and state:

(a) whether the proposals regarding the Swiss and Soviet collaboration in the manufacture of watches have now been finalised; and

(b) if so, the decision taken in this regard?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). The proposal regarding the Swiss collaboration in the manufacture of Watches has not been finalised. It has however been decided to set up two watch manufacturing factories in private sector with Soviet Collaboration. The terms of collaboration in this regard are still under consideration.

Development Councils

*384. **Shri Sham Lal Saraf:** Will the Minister of Industry be pleased to state:

(a) whether the Development Councils for some Industries have been set up for some time past; and

(b) whether the same have stood the test of time and contributed

some way or the other, in fostering an industrial climate in the country and, if so, the main features thereof?

The Minister of Industry (Shri D. Sanjivayya): (a) Yes, Sir.

(b) Yes, Sir. The reports of the Development Councils setting out what has been done in the discharge of their functions during each financial year are laid before Parliament. The latest reports laid before Parliament relate to the year 1963-64. The reports relating to the year 1964-65 are under compilation, and will be laid before Parliament shortly.

**Allotment of Raw Material to
M/s. Amln Chand Pyare Lal**

*385. Shri Hari Vishnu Kamath:
Shri Surendranath Dwivedy:
Shri Hem Barua:

Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 420 on the 12th August, 1966 and state:

(a) whether a report from the Jammu and Kashmir Government has been received;

(b) if so, the details thereof; and the action taken thereon;

(c) if not, the number of reminders sent to the State Government; and

(d) the ways and means being devised by Government to expedite the matter?

The Minister of Iron and Steel (Shri T. N. Singh): (a) A report has since been received from Government of Jammu and Kashmir wherein it has been stated that the report of the evaluation made by the State Engineering Department shows that against a total allotment of 106 tonnes a quintals and 40 kgs. of Galvanised Corrugated Sheets only 29.2 tonnes has been accounted for. Apart from this, a small quantity (not specified) is lying at site.

(b) The matter has been referred to the C.B.I. for investigation.

(c) and (d). Does not arise.

कपड़ा मिल

* 386. श्री किशन पटनायक :
श्री मधु लिमये :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का विचार पुराने कपड़ा मिलों को सहायता देने की बजाय नई मशीनों से नये कपड़ा मिलों की स्थापना को प्रोत्साहन देने का है ; और

(ख) क्या इस उद्देश्य की पूर्ति के लिये सरकार का विचार सरकारी क्षेत्र में से मिल खोलने का है अथवा छोटे तथा मध्यम आकार के मिलों को सहायता देने का है ताकि वे नई मशीनें लगा सकें ?

वाणिज्य मन्त्रालय में उपमन्त्री (श्री शफी कुरेशी) : (क) पुरानी मिलों को निरस्त करने की अनुमति केवल उन्हीं मामलों में दी जाती है जहां मशीनें अप्रचलित तथा पुराने ढंग की हो जाती हैं और नवीकरण प्रादि से भी मिलों को लाभप्रद तरीके से चलाया नहीं जा सकता। ऐसी मिलों के स्थान पर नयी मिलें लगाने की अनुमति दी जाती है। अन्य मामलों में मिलों के उपयुक्त नवीकरण, आधुनिकीकरण और विस्तार की अनुमति दी जाती है।

(ख) चौथी योजना की अवधि के लिये निर्धारित उत्पादन लक्ष्य के भीतर सरकारी क्षेत्र में निर्यात अभिमुख पांच कताई मिलें स्थापित करने का केन्द्रीय सरकार का विचार है। अतिरिक्त क्षमता जिसके लिये लाइसेंस दिये जायेंगे, गैर-सरकारी क्षेत्र अथवा सहकारी अथवा राज्य क्षेत्र में स्थापित की जायेंगी और इस में नयी मिलों की स्थापना तथा विद्यमान मिलों का, जिनमें छोटी तथा मध्यम आकार की मिलें सम्मिलित हैं, विस्तार शामिल होगा जिन्हें नयी मशीनें लगाने के लिये सभी प्रकार का प्रोत्साहन दिया जायेगा।